

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 640 /Admin. (Services)/2016

Dated: Allahabad: December 03, 2016

Subject: Regarding One day Orientation Programme to Sensitize the Judicial Officers Regarding Adoption Cases on 07.12.2016 at JTRI, U.P., Lucknow.

Sir,

With reference to your letter no. Adoption Trg. 2016/JTRI-1814 dated 28.11.2016 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **One day Orientation Programme to Sensitize the Judicial Officers Regarding Adoption Cases scheduled to be held on 07.12.2016** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A' (excluding Sri Kaushalendra Kumar Sinha at Sl. No. 16) for the aforesaid programme scheduled to be held on 07.12.2016 at Judicial Training & Research Institute, U.P., Lucknow.

I am further to say that the Hon'ble Court has also been pleased to approve that TA/ DA of the participants for attending the aforesaid programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 640 (i)/Admin. (Services)/2016 dated: December 03, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

Proposed List

**One day Orientation Programme to Sensitize the Judicial Officers Regarding
Adoption Cases on 07.12.2016 at JTRI, Lucknow.**

Sl. No.	Name of Officers Sri/Smt./Ms.	Designation	Place of Pisting
1.	Amar Nath Singh	Addl. District & Sessions Judge	Mathura
2.	Dr. Ajay Kumar-II	Addl. District & Sessions Judge	Mau
3.	Arun Kumar Misra	Addl. District & Sessions Judge	Meerut
4.	Ashok Kumar Mishra	Addl. District & Sessions Judge	Mirzapur
5.	Dinesh Chandra Singh	Addl. District & Sessions Judge	Muzaffarnagar
6.	Ram Chandra-IV	Addl. District & Sessions Judge	Pratapgarh
7.	Tarun Saxena	Addl. District & Sessions Judge	Raebareli
8.	Naveen Srivastava	Addl. District & Sessions Judge	Ramabai Nagar(Kanpur Dehat)
9.	Jai Pal Singh-III	Addl. District & Sessions Judge	Rampur
10.	Smt. Babita Rani	Addl. District & Sessions Judge	Saharanpur
11.	Prafulla Kamal	Addl. District & Sessions Judge	Sant Kabir Nagar
12.	Indrish Kumar	Addl. District & Sessions Judge	Siddharth Nagar
13.	Devi Shanker Pd. Srivastava	Addl. District & Sessions Judge	Sitapur
14.	Shyam Jeet Yadav	Addl. District & Sessions Judge	Sultanpur
15.	Dinesh Kumar Singh-II	Addl. District & Sessions Judge	Unnao
16.	Kaushalendra Kumar Sinha	Addl. District & Sessions Judge	Varanasi
17.	Smt. Beena Chaudhari	Addl. Pr. Judge, Family Court	Allahabad
18.	Sri Umesh Kumar Serohi	Pr. Judge, Family Court	Ambedkar Nagar
19.	Smt. Mridula Kumar	Pr. Judge, Family Court	Basti
20.	Chandroday Kumar	Pr. Judge, Family Court	Bhadohi at Gyanpur
21.	Sri Ram Achal Yadav	Pr. Judge, Family Court	Jalaun at Orai
22.	Sri Chandra Bhanu Singh	Pr. Judge, Family Court	Jhansi
23.	Smt. Anupama Gopal Nigam	Pr. Judge, Family Court	Kannauj
24.	Sri Arvind Kumar Mishra-II	Addl. Pr. Judge, Family Court	Kanpur Nagar
25.	Sri Avinash Saksena	Pr. Judge, Family Court	Kasganj
26.	Sri Hamid Ullah	Pr. Judge, Family Court	Lakhimpur Kheri
27.	Sri Ashok Kumar Yadav-I	Pr. Judge, Family Court	Lalitpur
28.	Dr. Bal Mukund	Pr. Judge, Family Court	Maharajganj
29.	Sri Shyam Lal Kori	Pr. Judge, Family Court	Mahoba
30.	Sri Parmanand Shukla	Pr. Judge, Family Court	Mathura
31.	Smt. Brijesh Singh	Pr. Judge, Family Court	Meerut
32.	Sri Jagan Nath Mishra	Addl. Pr. Judge, Family Court	Meerut
33.	Sri Prithvi Pal Yadav	Pr. Judge, Family Court	Mirzapur
34.	Smt. Alpana	Pr. Judge, Family Court	Moradabad
35.	Sri Tej Bahadur Singh	Pr. Judge, Family Court	Muzaffarnagar
36.	Sri Ashok Kumar-VI	Pr. Judge, Family Court	Raebareli
37.	Sri M. A. H. Idrisi	Pr. Judge, Family Court	Rampur
38.	Sri Rajesh Kumar-I	Pr. Judge, Family Court	Sant Kabir Nagar
39.	Sri Shambhu Nath	Pr. Judge, Family Court	Shravasti
40.	Smt. Sangeeta Srivastava	Pr. Judge, Family Court	Siddharth Nagar
41.	Sri Pramod Kumar-II	Pr. Judge, Family Court	Sultanpur